

GOVERNMENT OF JAMMU AND KASHMIR
FINANCE DEPARTMENT (Codes Division)
Civil Secretariat, Jammu/Srinagar

Notification,

Jammu, the 10th APRIL, 2023.

S.O. 195 .— In exercise of the powers conferred by section 67 of the Jammu and Kashmir Reorganization Act, 2019, the Lieutenant Governor, hereby directs that following amendment shall be made in Annexure II to the Notification S.O 58 dated 31.12.2019 as amended from time to time; namely:-

In Annexure-II to the Notification S.O 58 dated 31.12.2019 under Sub-heading, 'Major Heads of Departments' of the major heading 'CLASSIFICATION OF OFFICERS', after entry 140, the following entry shall be added; namely:-

"141. President State Consumer Disputes Redressal Commissions."

By Order of the Lieutenant Governor.



S.L. Pandita,
Director General (Codes),
Finance Department.

No. FD-Code/279/2021-02 - 256

Dated: 10.04.2023

Copy to the:

1. Advocate General, J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners (Additional Chief Secretaries).
4. Director General of Police, J&K.
5. Principal Secretary to Hon'ble Lieutenant Governor.
6. All Principal Secretaries to Government.
7. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
8. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
9. Chief Electoral Officer, J&K.
10. All Commissioner/Secretaries to Government.

11. Divisional Commissioner Kashmir/ Jammu.
12. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
13. Registrar General, J&K High Court Srinagar/Jammu.
14. Director Anti Corruption Bureau, J&K.
15. Director General, Audit and Inspections.
16. Director General, Budget Division J&K.
17. Director General Accounts and Treasuries.
18. Director General Local Fund Audit & Pensions, J&K.
19. Director General Funds Organization.
20. Director Information, J&K.
21. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
22. Secretary J&K Public Service Commission.
23. All District Development Commissioners.
24. Secretary, J&K Legislative Assembly.
25. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
26. Director Accounts & Treasuries Kashmir/ Jammu.
27. All Directors of Finance/Financial Advisors & CAOs.
28. Principal Accountancy Training School Srinagar.
29. Joint Director, J&K Funds Organization Srinagar/Jammu.
30. All Treasury Officers.
31. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
32. Private Secretary to Hon'ble Advisor (B).
33. Private Secretary to Chief Secretary.
34. Private Secretary to Administrative Secretary, Finance Department.
35. I/C website, FD (www.jakfinance.nic.in).
36. I/C website GAD
37. Government Order File (W2 scs).


(Mohd. Hussain Bhat) .
Accounts Officer (Codes),
Finance Department.